MANIPUR GAZETTE

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No. PIC-18/20/2025-e-FD
GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(PAY IMPLEMENTATION CELL)

N O T I F I C A T I O N

Imphal, the 3rd February, 2026

Subject: Adoption and Implementation of Unified Pension Scheme (UPS) under the National Pension System (NPS) in Manipur.

The State Government of Manipur has decided to adopt and implement Unified Pension Scheme (UPS) under the National Pension System (NPS) in Manipur for State Government employees joining the service on or after 01.01.2005.

2. The above decision shall come into effect from 1st April, 2026.

3. Detailed rules and operational guidelines for implementation of the Unified Pension Scheme (UPS) shall be notified separately.

DR. PUNEET KUMAR GOEL,
Chief Secretary (Finance),
Government of Manipur.

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